No A-11019/17/2018-Ad.IV
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes and Customs)

5th Floor, HUDCO Vishala Building,
Bhikaji Cama Place, R.K Puram, New Delhi,
Dated: 13th August, 2019

To,

All Principal Chief Commissioners/Principal Director General/
Principal Commissioners/Commissioners
of Central Excise & Customs

Subject: Clarification on Cadre re-organization of field formations under CBIC—
allocation of revised cadre strength — reg.

Sir,

I am directed to refer to Board’s letter F. No. 11019/4/2017-Ad.IV dated
16.06.2017 allocating revised Staff strength to the field formations of CBIC consequent
to GST reorganisation. The issue of meeting functional exigencies in the field
formations has been examined in the Board. It has now been decided that to meet
functional exigency the Pr. CC/Pr. DG/CC/DG may redeploy staff on short term basis
(without formal diversion of posts held by them) as a loan arrangement for 1-2 years.
Any further extension can be considered with the approval of the Board.

Yours faithfully,

(Xavier Toppo)
Under Secretary to the Govt of India
Tel./Fax: 011-26162673

Copy to: Pr. ADG (HRM-I), DGHRD, Bhai Veer Singh Sahitya Sadan, Bhai
Bir Singh Marg, New Delhi-110001 — w.r.t letter No. 8/B/52/HRD (HRM I)2017 dated

The reqd webmaster with the request to
explored the letter on the CBIC
website.

(Xavier Toppo)
Under Secretary to the Govt of India

Issued we by post & mail

\(10/8/2019\)